

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 712**

**TO BE ANSWERED ON THE 08<sup>TH</sup> FEBRUARY, 2023/ MAGHA 19, 1944 (SAKA)**

**EFFECTIVENESS OF CYBER CRIME PORTAL**

**712 SHRI BINOY VISWAM:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the complaints (including anonymous complaints) regarding cyber-crimes against women and children lodged with the National Cyber Crime Reporting Portal since 2019, year-wise and State-wise;**

**(b) the details of the FIRs and charge-sheets filed pursuant to complaints lodged with the Cyber Crime Portal since 2019, year-wise and State-wise; and**

**(c) details of the protocol followed by Government to send information on cyber-crime complaints to the concerned State Government?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI AJAY KUMAR MISHRA)**

**(a) to (c) : 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution of India. States/UTs are primarily responsible for the prevention, detection, investigation and prosecution of crimes including cyber crime against women and children through their Law Enforcement Agencies (LEAs).**

**The National Cyber Crime Reporting Portal ([www.cybercrime.gov.in](http://www.cybercrime.gov.in)) has been launched on 30<sup>th</sup> August 2019, to enable public to report incidents pertaining to all types of cyber crimes, with special focus on cyber crimes against women and children. As per data maintained in**

**National Cyber Crime Reporting Portal, State/UT wise and year-wise details of complaints related to cyber crime against women and children under Report & Track category and Anonymous category and FIR registered is placed at Annexure.**

**Cyber crime incidents reported on the National Cyber Crime Reporting Portal are routed automatically, based on the information provided by the complainant, to the respective State/UT Law Enforcement Agency for further handling, their conversion into FIRs and subsequent action thereon, as per the provisions of the law.**

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State/UT wise and Year-wise details of complaints related to cyber crime against women and children under Report & Track category and Anonymous category, lodged with the National Cyber Crime Reporting Portal and FIR registered

SNo	State/UT	2019 (30.08.19 - 31.12.2019)				2020 (01.01.2020 - 31.12.2020)				2021 (01.01.2021 - 31.12.2021)				2022 (01.01.2022 - 31.12.2022)			
		Anonymous		Report & Track		Anonymous		Report & Track		Anonymous		Report & Track		Anonymous		Report & Track	
		Complaint Reported	FIR	Complaint Reported	FIR	Complaint Reported	FIR	Complaint Reported	FIR	Complaint Reported	FIR	Complaint Reported	FIR	Complaint Reported	FIR	Complaint Reported	FIR
1	ANDAMAN & NICOBAR	4	0	0	0	18	1	2	0	13	0	4	0	11	0	10	0
2	ANDHRA PRADESH	52	0	15	0	472	0	212	0	548	0	240	0	674	0	355	0
3	ARUNACHAL PRADESH	2	0	0	0	7	0	2	0	15	0	6	0	14	0	9	0
4	ASSAM	26	0	1	0	177	0	0	0	245	0	15	0	319	0	1	0
5	BIHAR	80	1	36	3	746	0	413	0	969	1	649	3	1270	0	685	3
6	CHANDIGARH	9	0	4	1	85	0	22	3	91	0	20	0	140	0	44	0
7	CHHATTISGARH	6	0	6	3	183	8	48	7	219	4	67	7	296	0	51	3
8	DADRA & NAGAR HAVELI AND DAMAN & DIU	2	0	0	0	11	1	4	0	15	0	5	0	15	0	8	1
9	DELHI	218	0	20	0	2215	1	112	1	2294	2	15	1	3274	3	9	2
10	GOA	2	0	0	0	33	1	19	0	38	0	22	0	43	0	26	0
11	GUJARAT	73	0	30	0	739	1	178	1	788	0	69	1	944	0	93	2
12	HARYANA	49	0	32	0	674	0	43	2	680	1	108	4	1081	0	54	8
13	HIMACHAL PRADESH	13	0	2	0	121	0	34	0	140	0	17	0	189	0	22	0
14	JAMMU & KASHMIR	2	0	0	0	134	2	59	0	184	0	101	0	225	0	122	0
15	JHARKHAND	25	0	13	0	276	0	192	0	307	0	211	0	373	0	193	0
16	KARNATAKA	135	0	51	0	1134	0	597	4	1340	0	581	2	1636	0	846	3
17	KERALA	33	0	3	0	319	0	8	0	615	1	6	0	425	0	28	0
18	LADAKH	0	0	0	0	5	1	2	0	8	0	1	0	3	0	0	0
19	LAKSHADWEEP	0	0	0	0	1	0	0	0	3	0	0	0	7	0	0	0
20	MADHYA PRADESH	45	1	10	1	744	2	81	0	874	2	60	2	1030	0	81	1
21	MAHARASHTRA	158	1	80	1	2195	0	1110	4	2280	2	745	0	2713	0	591	0
22	MANIPUR	2	0	1	0	8	0	2	0	30	0	12	0	19	0	8	0
23	MEGHALAYA	0	0	0	0	6	0	4	0	13	0	8	0	20	0	11	0
24	MIZORAM	0	0	0	0	5	0	2	0	8	0	1	0	10	0	4	0
25	NAGALAND	2	0	1	0	10	0	4	0	12	0	2	0	16	0	7	0
26	ODISHA	19	0	2	0	243	0	67	0	332	0	180	0	387	0	233	0
27	PUDUCHERRY	1	0	0	0	20	0	11	0	64	0	11	0	57	1	17	0
28	PUNJAB	30	0	13	0	477	6	65	2	492	2	98	4	764	4	297	5
29	RAJASTHAN	48	0	13	1	743	1	69	1	916	0	10	0	1171	0	2	0
30	SIKKIM	0	0	1	0	7	0	3	0	494	0	7	0	10	0	7	0
31	TAMIL NADU	188	0	63	0	1338	0	510	0	2648	0	893	0	4115	1	1520	0
32	TELANGANA	72	1	25	0	773	0	296	0	1513	0	385	0	2343	0	649	0
33	TRIPURA	2	0	0	0	33	1	16	0	27	0	20	0	45	0	28	0
34	UTTARAKHAND	21	0	1	0	291	0	10	1	287	0	1	0	345	0	22	0
35	UTTAR PRADESH	179	0	63	3	2185	0	33	0	2443	0	72	0	3717	0	108	0
36	WEST BENGAL	72	0	36	3	1032	0	497	4	26148	0	313	4	28401	0	104	4
	<b>Total</b>	<b>1570</b>	<b>4</b>	<b>522</b>	<b>16</b>	<b>17460</b>	<b>26</b>	<b>4727</b>	<b>30</b>	<b>47093</b>	<b>15</b>	<b>4955</b>	<b>28</b>	<b>56102</b>	<b>9</b>	<b>6245</b>	<b>32</b>